

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 375 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: M/s Vedanta Limited Vs. M/s Sequal Alloys and Wires Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner(s):	Counsel for the Petitioner		
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	For the Respondent(s):	None		
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ORDER

Ld. Counsel for the Petitioner prays for some time to file the affidavit of service. In the meantime, court notice also be issued by email to the Corporate Debtor at their email ID as available in the Master data of the ROC.

To come up on 26th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)